

Wage Boards for Working Journalists and Non-Journalists

*129. **Shrimati Sushila Rohatgi:**
Shri D. C. Sharma:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapati Pradhani:
Shri Heerji Bhai:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Wage Boards for Working Journalists and Non-Journalists have submitted their reports;

(b) if not, the reasons for the delay;

(c) whether it is a fact that some of the employers and newspaper owners have put obstacles to the smooth working of the Wage Boards; and

(d) if so, the steps taken by Government to remove such difficulties?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Not yet.

(b) The Wage Boards have to deal with complex issues requiring detailed investigations and take into account the view points of various interests.

(c) and (d). The members of the Boards have been requested to cooperate fully in the finalization of the recommendations of the Boards and their submission to the Government.

Attack by Mizos on P.W.D. Camp in Tripura

*131. **Shrimati Jyotsna Chanda:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the P.W.D. camp at Labchari Village in Tripura was attacked by the Mizos on the 21st February, 1967;

(b) whether it is also a fact that booklets were distributed in Mizo language among the local Mizos purported to have been issued by the M.N.F.; and

(c) if so, the contents of the booklets?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The P.W.D. camp at Laljuri in Tripura was attacked by about ten Mizos on 21st February, 1967.

(b) and (c). Some threatening notices in Lushai language were received by some prominent persons of Jampui Hills range. These notices purported to issue from the M.N.F. and warned the recipients against their behaviour with "Mizo Government Employees".

Earned Leave for Industrial Staff

*132. **Shri K. R. Ganesh:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it has come to his notice that numerous representations have been sent to the Central Government by labour unions in the Andaman and Nicobar Islands for increase in the Earned Leave of the Industrial staff employed in the Islands; and

(b) if so, the decision taken on these representations?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) Resolutions passed by Andaman and Nicobar Government Employees and Workers Federation have been received. One of the demands relates *inter alia* to increase in the earned leave admissible to the industrial staff employed in the Islands;

(b) The matter is under consideration.

Explosives recovered from a Naga

*133. **Shri Surendranath Dwivedy:**
Shri Hem Barua:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that two

trunk-loads of high explosives were discovered from a Naga at Amguri in Assam on the morning of the 15th March, 1967;

(b) if so, the details thereof; and

(c) the measures taken to tighten up the security in the sensitive areas of the State of Assam?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). On 14th March, 1967, two trunks containing explosives were seized from a Naga, while he was waiting for transport at a petrol pump at Amguri, Sibsagar district. The Naga and the chowkidar of the pump suspected to be in collusion were arrested.

(c) The State Government have taken necessary steps to tighten security measures.

Withdrawal of Central Scholarships

- *134. Shri Umanath:
- Shri C. K. Chakrapani:
- Shri Jyotirmoy Basu:
- Shri K. M. Abraham:
- Shri V. V. Menon:
- Shri K. Anirudhan:
- Shri Ramachandra Ulaka:
- Shri Dhuleshwar Meena:
- Shri Khagapathi Pradhani:
- Shri Heerji Bhai:

Will the Minister of Education be pleased to state:

(a) whether any centrally-sponsored scholarships conferred on various students in Madras State, have been withdrawn or suspended, for alleged participation in the anti-Hindi movement of 1965;

(b) if so, the number of students affected; and

(c) whether it is proposed to reconsider the action and if not, the reasons therefor?

The Minister of State in the Minis-

try of Education (Prof. Sher Singh): (a) No scholarship has been withdrawn or suspended by the Ministry of Education on this account.

(b) and (c). Do not arise.

Overseas Scholarships for S.C. and S.T. Students

*135. Shri Kansari Halder: Will the Minister of Education be pleased to state:

(a) whether overseas scholarships for scheduled castes and scheduled tribes students have been stopped for several years;

(b) if so, the reasons therefor; and

(c) if not, the number of scholarships awarded to the various States and Union Territories in the Third Plan period?

The Minister of State in the Ministry of Education (Prof. Sher Singh):

(a) No, Sir.

(b) Does not arise.

(c) 26 Scheduled Castes and 17 Scheduled Tribes students were awarded the scholarships during the third plan period. They are as follows:

State	Number of S.C.	Number of S.T.
Andhra Pradesh	2	Nil
Assam	Nil	8
Bihar	Nil	5
Madras	5	Nil
Maharashtra	5	1
Punjab	1	3
Orissa	1	Nil
Uttar Pradesh	1	Nil
West Bengal	11	Nil
TOTAL :	26	17

महाराष्ट्र-नेदूर-केरल सीमा विवाद

*136. श्री धोंकार लाल बेरवा :

श्री दे० शि० पाटिल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :